NATIONAL COMPANY LAW TRIBUNAL <u>PRINCIPAL BENCH</u> NEW DELHI

C.P NO. 103(ND)/2014 CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 9.09.2016

NAME OF THE COMPANY:

M/s. Avigo Trustee Company Ltd.

Vs.

M/s. Hythro Power Corporation Ltd.ors.

SECTION OF THE COMPANIES ACT: 397/398 S.NO. NAME DESIGNATION

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE 1. MOHD. NIZAM PASMA, ADV. RESPONDENTS 2. ADETYA PARE ADVOLATE REFERENCES 3. Kushal Bensal -00 - - 00 - ADVENTS

Order

Both sides are present.

2. The application seeking transfer of the matter is before the Principal Bench. It is represented by the respondents that short reply has also been filed to which the petitioner represent is not inclined to file rejoinder.

3. Let both the applications i.e. for transfer of the matter from Chennai to the Principal Bench and the application for amendment of the Company Petition be placed before the Principal Bench on 19.9.2016.

STIR VARADHARADAM) R. VARADHARAJAN) MEMBER(J)

(S.K. MOHAPATRA) MEMBER (T)

9.9.2016 (P.K. Sud)